NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH

CA Nos. 08/2016 & 39/2017 IN CP No.27/02/2013 (Decided matter) RT No.63/Chd/CHD/2016

In the matter of M/s Ind-Swift Ltd.Petitioner/Applicant-Company.

Present: Mr. Atul V. Sood, Advocate for Ind-Swift Ltd., applicant-company.

Ms. Simrat Kaur, Company Secretary of applicant-company.

Mr. Ashish, Jr. Technical Assistant along with Mr. Vineet Khatri, Company Prosecutor for Registrar of Companies, Chandigarh & Regional Director.

Mr. Yash Pal Gupta, Advocate for the depositor Smt. Shibani Mukherjee.

Mr. Vivek Kumar Singh, SPA for objectors Mr. U.C. Wadhwa and Ms. Sushma Wadhwa at Sr. No.2748 and 2746, respectively of depositors' list.

Mr. Ashok Sachdeva, Authorised Representative for five depositors

Mr. Manoj Kumar Dawar, depositor in person at Sr. No. 5228 and 6306 of depositors' list.

Ms. Kusum Dawar, depositor in person at Sr. No. 6306 of depositors' list.

Mr. Yash Pal Gupta, Advocate has filed Memo of Appearance for Ms. Shibani Mukherjee and seeks time to file Power of Attorney and objections on behalf of the objector.

Mr. Ashok Sachdeva who has been representing some of the objectors seeks to file objections during the course of the day. Let the same be filed in the Registry.

The matter is adjourned to 29.05.2017 for arguments in the main petition as well as CA No. 39/2017 and also about the maintainability of the main petition. Let the reply/objections, if any, be filed within two weeks.

(Justice R.P. Nagrath) Member (Judicial)

May 05, 2017.